

Cont.Case (Civil)

Token Number- 2702/2020

S.J.

Caveat Clear

Ajhela Bibi

Petitioner

Versus

The State of Jharkhand and others

Respondents

C.F.S.

Petition:- nil

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Certified copy of Ann-31 may be given with AFS of Rs. 15/-
2. Jurisdiction clause in format of synopsis may be checked and corrected.
3. Petition may be addressed in proper way.
4. All annexures may be certified to be true copies.
5. Page 16 have incomplete words at the right side of the sentences. Fresh copy or T/c may be given.
6. Ann. No. marked on page 24 may be checked and corrected.
7. Alleged date of commencement of the contempt has not been stated in the petition.